

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 113/(MAH)/2014
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES: Shri Subhash V. Gandhi

V/s.

M/s. Rajashree Kuries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

C.P. No. 113/397-398/CLB/MAH/2014

1. No one appeared from either sides.
2. From the record it appears that the Petitioner is not serious in contesting this petition.
3. The registry is directed to issue Show Cause Notice and intimate that in case of absence from the hearing this Petition shall be dismissed on the ground of non-prosecution.
4. Let this C.P. be fixed for hearing on 11.11.2016

Dated: 03.10.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)